

(b) if so, the manner thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) and (b). Under the current import policy for newsprint, small newspapers/periodicals have the option either to obtain their requirements in imported newsprint from the ready stocks of the State Trading Corporation at Bombay, Cochin, Madras and Calcutta against authorisation issued by the Controller of Newsprint, or import directly from abroad or through authorised importers/quota holders, against actual users' licences issued by the Chief Controller of Imports and Exports, New Delhi, on the recommendation of the Registrar of Newspapers for India. These authorised importers/quota holders have branches in different parts of the country and provide facilities like finance, cutting reels into sheets etc. Small newspapers in the Districts can obtain these facilities from the nearest branch of these importers. It is not administratively feasible to arrange issue of newsprint to small newspapers/periodicals through Local Administration.

Prisoners Arrested for Political Reasons

6940. SHRI R. P. DAS : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of prisoners who have been arrested for political reasons and are being detained without trial in the whole of India ;

(b) the total number of prisoners who have been under detention for more than three months ; and

(c) the total number of political prisoners against whom criminal charges were framed and who have been kept in jail without any trial for six months ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI

K. C. PANT) : (a) No person is arrested or detained for political reasons.

(b) Information is being collected from the State Governments and Union Territory Administrations.

(c) When accused persons under going trial for specific offences they are alleged to have committed are remanded to custody, by competent courts of law, they are not classified as "political prisoners" and "others".

मध्य प्रदेश के दैनिक समाचार-पत्रों द्वारा अखबारी कागज का दुरुपयोग

6941. डा. लक्ष्मीनारायण पांडे : क्या सूचना और प्रसारण मंत्री मध्य प्रदेश के दैनिक समाचार-पत्रों द्वारा अखबारी कागज के दुरुपयोग के बारे में 7 जुलाई, 1971 के अतारंकित प्रश्न संख्या 4151 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) सरकार को भोपाल और रीवा के दैनिक समाचार-पत्र क्रमशः 'भास्कर' और 'जागरण' के विरुद्ध अखबारी कागज को चोर बाजारी में बेचने के बारे में कब शिकायतें प्राप्त हुईं ;

(ख) उक्त शिकायतों के बारे में कब से जांच की जा रही है ; और

(ग) अब तक की गई जांच की रिपोर्ट क्या है ?

सूचना और प्रसारण मंत्रालय में राज्य मंत्री (श्रीमती नन्दिनी सतपथी) : (क) से (ग). अपेक्षित जानकारी संलग्न विवरण में दी गई है।